GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
LOK SABHA
UNSTARRED QUESTION NO. 915
TO BE ANSWERED ON 14.12.2018
Moratorium on Industrial Clusters

## 915. SHRI DEVUSINH CHAUHAN:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:
(a) whether Moratorium based on the scale of Comprehensive Environment Pollution Index (CEPI) was imposed in the year 2010 on 7 clusters of Gujarat including clusters of Vapi, Ankeshwar and Vatva;
(b) if so, the details thereof;
(c) whether State Government of Gujarat has forwarded these cases to lift the moratorium from Ankeshwar, Vapi and Vatva industrial clusters in view of the fact the level of pollution in these areas has gone down by 70,75 and 50 per cent respectively;
(d) if so, the details thereof;
(e) whether his Ministry has carried out the inspection of the concerned areas in January, 2016 and if so, the details thereof; and
(f) the time by which the moratorium is likely to be lifted from these areas?

## ANSWER

## MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR. MAHESH SHARMA)

(a) \& (b) Based on the Comprehensive Environmental Pollution Index (CEPI) scores, the Ministry imposed moratorium on $13^{\text {th }}$ January, 2010 on consideration of developmental projects in all the 43 identified Critically Polluted Areas (CPAs), including Ankleshwar, Vapi, Vatva, Ahmedabad, Bhavnagar and Junagarh industrial clusters in Gujarat.
(c) to (f) Based on a request received from the Gujarat Pollution Control Board, the Central Pollution Control Board (CPCB) conducted monitoring in the three clusters, namely Ankleshwar, Vapi and Vatva for reassessing their CEPI scores, which were observed below 70. Taking into consideration the CEPI scores and the fact that implementation of action plans for improving environment quality require time to yield results, this Ministry has lifted the moratorium from these three industrial clusters on 25th November, 2016.

